

37

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 71/15  
PETITION NUMBER : TP 12/17  
NAME OF THE PETITIONER(S) : JAYAPRAKASH NARAYAN RAO N.R.  
NAME OF THE RESPONDENT(S) : METRO CORP INFRASTRUCTURE LTD.  
UNDER SECTION : 433(e), (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION ADVOCATE	SIGNATURE
		REPRESENTATION BY WHOM	

K. MANJUNATHA PETITIONER  
RAO BHONSLE

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Shri K. Manjunath Rao Bhonsle, Advocate appeared for all the petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 10.03.2017.

MEMBER (J)

MEMBER (T)